

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(T) No. 545 of 2020

With

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M/s Flowmore Limited --- --- Petitioners in all the cases

Versus

The State of Jharkhand & others --- --- Respondents in all the cases

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**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

Through Video Conferencing

For the Petitioners : M/s M.S. Mittal, Sr. Adv., Salona Mittal, Adv.

For the Respondents : Mr. Naveen Kumar, Dheeraj Kumar, Adv. (for the JUSNL)

: Mr. Piyush Chitresh, A.C. to A.G.

05/07.07.2020 Heard learned Senior Counsel Mr. M.S. Mittal assisted by Ms. Salona Mittal for the petitioner; Mr. Naveen Kumar along with Mr. Dheeraj Kumar for the respondent JUSNL and Mr. Piyush Chitresh, A.C to learned Advocate General for the State.

Learned counsel for the JUSNL submits that counter affidavit has already been filed in connected writ petition W.P.(T) No. 544 of 2020. He, however, prays for two weeks' time to file counter affidavit in other three analogous writ petitions.

In that view of the matter, cases are adjourned and directed to be posted on 04.08.2020. In the meantime, it would be open for the petitioner to file the paper book along with written notes of arguments and judgment they seeks to rely.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)